

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

10. C.P.(IB)-273(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:- Atlas Shipping Services Pvt Ltd**  
**V/s**  
**Overseas Infrastructure Alliance (India)**  
**Private Limited**

**Section: U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 273(MB)2023**

Present:- Counsel, Gulshan Kumar Sachdev appeared for the Operational Creditor  
through VC.

Counsel, P. G Sabnis appeared for the Corporate Debtor.

At request of the Counsel for the Operational Creditor list this matter for hearing on  
**06.09.2024.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**